

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No.35 of 2016 & IA Nos. 90 of 2016 and 189 of 2016 and  
Appeal No.45 of 2016 & IA No.117 of 2016**

**Dated: 19<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of :**

**A.No.35 of 2016 & IA Nos. 90 of 2016 and 189 of 2016**

**GMR Kamalanga Energy Ltd. ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1  
Mr. Abhishek Upadhyay for R.2

**Appeal No.45 of 2016 & IA No.117 of 2016**

**GRIDCO Ltd. ...Appellant(s)**

**Vs.**

**GMR Karmalanga Energy Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhishek Upadhyay

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.6

**ORDER**

As agreed by the parties, list these matters for hearing on **18<sup>th</sup> October, 2016**  
**at 02:30 pm.**

**( I. J. Kapoor )  
Technical Member**

dk/sh

**(Justice Ranjana P. Desai)  
Chairperson**